

ITEM NO.1

COURT NO.14

SECTION XVIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRLMP.NO. 1091 OF 2014 TRANSFER PETITION (CRL.) NO(s). 44 OF 2011

C.B.I

Petitioner(s)

VERSUS

DAHIAJI GOBARJI VANZARA & ORS

Respondent(s)

(With appln(s) for directions and office report)

Date: 03/02/2014 This Petition was called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI
HON'BLE MR. JUSTICE MADAN B. LOKUR

For Petitioner(s) Mr. Subramonium Prasad, Adv.
Mr. Rajat Khattry, Adv.
Mr. Maheen. N. Pradhan, Adv.

For Respondent(s) Mr. R.C. Kohli, Adv.

Ms. Garima Prashad ,Adv

Mr. S. Udaya Kumar Sagar, Adv.

Ms. Bina Madhavan, Adv.

Ms. Praseena E. Joseph, Adv.

Mr. Shivendra Singh, Adv.

for M/S. Lawyer'S Knit & Co., Adv

Mr. Vidya Dhar Gaur ,Adv

Mr. Tushar Mehra, Adv.

Ms. Hemantika Wahi ,Adv

Mr. Merusagar Samantaray ,Adv

Mr. Mukul Kumar ,Adv

UPON hearing counsel the Court made the following
O R D E R

Issue notice returnable in four weeks.

[Gulshan Kumar Arora]
Court Master

[Suneet Mahajan]
Court Master